

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL

Petition(s) for Special Leave to Appeal (C) No(s). 39788/2013

SHIVAM HAND MADE PAPER Petitioner(s)

VERSUS

THE COMMISSIONER ALLAHABAD DIV.& ORS Respondent(s)
(with office report)

Date : 03/05/2016 This petition was called on for hearing today.

For Petitioner(s)

Mr. E. C. Vidya Sagar, Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Shrish Kumar Misra, Adv.
Mr Upendra Mishra, Adv.
Mr Vinay Garg, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Despite last opportunity granted, respondent nos. 1 and
2 have not filed counter affidavit. Further opportunity is
declined.

Respondent no.3 has already filed counter affidavit.

Ld. Counsel for the petitioner to take fresh steps to
effect service on respondent No.4 within two weeks time.

Notice thereafter be issued.

Signature Not Verified

Digitally signed by

Hema Joshi

Date: 2016.05.06

List again on 16.8.2016.

09:50:03 IST

Reason:

(PAWAN DEV KOTWAL)
Registrar